

NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

NOTICE

As directed by Competent Authority, the matters (Item Nos. 1 to 18) listed before Court No. 1 in the Daily Cause List of today, the 20th March, 2024 will now be taken-up for hearing through physical hearing with hybrid option by the following Bench in Court No. 2 :

Hon'ble Mr. Justice Sudhir Agarwal, Judicial Member
Hon'ble Dr. A. Senthil Vel, Expert Member

Further, the matters (Item Nos. 1 to 14) listed before Court No. 2 comprising of Hon'ble Mr. Justice Arun Kumar Tyagi, Judicial Member & Hon'ble Dr. Afroz Ahmad, Expert Member in the Daily Cause List of today, the 20th March, 2024 will now be taken-up for hearing through physical hearing with hybrid option by the same Bench in Court No. 3.

Dated this the 20th day of March, 2024.

Sd/-
Dy. Registrar

To all concerned